

Speech of Hon'ble the Chief Justice on the eve of bidding farewell to Hon'ble K.P. Singh, J. on 2.8.1991 at 2.00 P.M. in a Full Court Reference

My esteemed colleague Justice K.P. Singh, the learned Advocate General, President of the Bar Association, Mr. Giri, Chairman of the Bar Council, Senior Members of the Bar and other members of the Bar;

We have assembled here to-day to bid farewell to one of our senior colleagues, Justice K.P. Singh, who is laying down his office in a couple of days after successful tenure of spreading over approximately 14 years. Appointed in November, 1977, he has been rendering justice according to law and to the best of his conscience and ability and to the satisfaction of all concerned. He had a very peaceful, successful and satisfying tenure, and he can proudly reflect it from his career after few days. We can say that he has a zestful life giving best in the cause of law, in the service of profession and in the service of society. The fact that a special request was made from the Bar for a full court reference itself shows his affection, regard and esteemed which he had in the Bar, i.e. really a measure of once own achievement. It is not without significance that it is in the recognition of his merit, integrity and competence that he is sought to be entrusted with another onerous responsibility no sooner than he is free from duties of his office. I am sure that in future he will have a very successful, satisfying and happy assignment and we wish him all success, good fortune, happiness and God speed in the years to come.

I and on behalf of my colleagues wish him of sound health, a long life and a happy and successful years to come. I join all of you in offering my good wishes for the things to come.